THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA): (a) Assuming that the Hon'ble Member has Delhi Telephone Directory in mind, the issue of April 1971 was distributed in August, 1971.

Written Answers

- (b) The new edition of directory was due in August, 1972. The delay in publication is due to general shor tage of printing paper all over the country, in addition to labour trouble in the printing press.
 - (c) Expected in April, 1973.

SAVINGS OF POSTAL **EXPENDI-**TURE

- 712. SHRI K. L. N. PRASAD; Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that P&T has Plans to save nearly Rs. 1 crore On postal forms;
- (b) if so, what are the details of the scheme; and
- (c) by when it is likely to be implemented?

THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA): (a) Yes,

(b) and (c) As annual consumption of paper for printing of P&T forms is substantial, a small Cell consisting of one Asstt. Director-General and one Inspector of Post Offices was created in the P&T Directorate over a year ago to work under the guidance of a Deputy Director-General to review all the P&T forms with a view to effecting economy in the consumption i>f pape, without affecting efficiency. So far, out of 2,125 forms used in the Department, 862 forms have been reviewed in this Cell.

As a result of this review, The Department has been able to estimate an approximate recurring economy of

Rs. 73.22 lakhs annually in paper and printing costs. It has, therefore, been decided to reduce the Budget Estimates for the printing of forms for the year 1973-74 by a similar amount. When review of all the P&T forms is over, it may be possible to save nearly rupees one crore annually on the printing of forms. The findings of this Cell are being put into operation progressively as they are being finalised.

to Questions

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LEGISLATION TO CURB CORRUP-TION IN PUBLIC LIFE

- 713. SHRI SANDA NARAYAN-APPA: Will the PRIME MINISTER be pleased to state:
- (a) whether Government's atten tion has been drawn to the Tamil Nadu Public Men (Criminal Miscon duct) Bill, 1973;
- (b) if so, whether Government propose to bring a similar bill in view if the mounting corruption in public life in the country; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AXVD IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) Yes,

- (b) The Central Government have introduced the Lokpal already and Lokayuktas Bill, 1971 in the Lok Sabha.
 - (c) Does not arise.

FREE T.V. SETS TO TOP DIGNITA-RIES IN DELHI AND BOMBAY

- 714. SHRI N. G. GORAY: Will Ihe Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that more than 50 Government owned T.V. sets have been installed with top dignitaries I officials in Delhi and Bombay as free sets to assess the quality of T.V. Programmes;

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- (b) if so, the names of those dignitaries who have been provided with these free X. V. Set, in Delhi and Bombay;
- (c) whether the T. V. licence fee has been paid by these free users or Government T. V. Sets; and
- (d) if not, what action has heen taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA); (a) and (b) 28 T. V. sets have been installed in Delhi, as per enclosed list, for residential monitoring of the programmes of Delhi TV Centre. No TV Set for residential monitoring has so far been installed in Bombay.

(c) and (d) Licence fee for these Sets is paid by Government as such a monitoring i_s in public interest.

STATEMENT

- 1. President (Shri V. V. Giri).
- 2. Vice-President (Shri G. S. Pathak).
- Prime Minister (Smt. Indira Gandhi).
- 4. Minister of State in the Ministry of Information and Broadcasting (Shri I. K Gujral).
- 5. Minister for Communications (Shri H. N. Bahuguna).
- 6. Deputy Minister in the Ministry of Information and Broadcasting (Shri Dharam Bir Sinha).
- 7. Secretary, Ministry of Information and Broadcasting.
- 8. Joint Secretary, Ministry of Information and Broadcasting (Shri M. A. s. Rajan).
- 9. Secretary, Ministry of Communications (Shri N. V. ShenoO
- 10. Financial Advisor, Ministry of Information and Broadcasting (Shri A. K. Sen).

- 11. Wireless Advisor, Department ot Communications (Shri M. K. Basu).
- 12. Representative, Ford Foundation, (Shri Harry E. Wilhelm).
- 13. Director of Education, Delhi Administration (Shri D. S. Mishra).
- 14. Director, Television Training Centre (Shri M. K. Malik).
- 15. Information Officer, Ministry of Information and Broadcasting (Shri C. S. Savoor).
 - 16. Smt. Lalita Shastry.

A.I.R. Officials

- 17. Director General, (Shri S. K. Mukherjee).
- 18. Chief Engineer (Shri Y. Ven-katramiah).
- 19. Deputy Director General (Television) (Shri P. S. Bhatia).
- 20. Director, News Services Division (Shri A. R. Baji).
- 21. Director, Television Centre (Shri N. L. Chowla).
- 22. Director Television (Satellite) (Shri Romesh Chandra).
- 23. Engineer-in-Chief, Television Centre (Shri N. N. Khanna).
- 24. Director, Audience Research (Shri P. C. Dutta).
- 25. Director, Staff Training School (Programmes) (Shri G. K. Mathur).

Other Institutions

- 26. President's Estate
- 27. Ford Foundation
- 28. International Wireless Monitoring Centre.